



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.09.2023

NOTICE

Please take notice that the following matter listed in the daily Cause list of Court of Chairperson on 04.09.2023 at 10:30 AM as item no. 20 is deleted.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 339 of 2022	Anand Singh Vs. Harshad Shamkant Deshpande, Resolution Professional for Transport Solutions Pvt. Ltd. & Ors.	Aaditya Pande	Harshad Deshpande- R1 Avinash R Khanolkar-R

By order of Hon'ble Chairperson

-Sd/-

Registrar